

DIVISION BENCH  
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/189(KB)2015  
IVN.P/1(KB)2024,  
IA(COMPANIES.ACT)/209(KB)2023,  
IA(COMPANIES.ACT)/130(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>YASH VARDHAN MALL<br/>VS<br/>INDRAPURI STUDIOS PVT. LTD.</b> |
| UNDER SECTION    | <b>SEC. 241(1)<br/>SEC. 242(4)</b>                              |

**Appearances ( via video conferencing/physically)**

Mr. Arani Guha, Adv. : For Petitioner  
Mr. Avik Dhar, Adv.  
Ms. Madhuri Pandey, PCS  
Mr. Prateek Kohli, PCS

Ms. Pritha Basu, Adv. : For Respondent Nos. 1,2 & 7  
Mr. Debartha Chakraborty, Adv.  
Ms. Bhawna Parasramka, Adv.

Mr. Nirmalya Dasgupta, Adv. : For Respondent Nos. 3 & 4  
Mr. Anujit Biswas, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy  
(Court Officer)**